

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 684 of 2020

IN THE MATTER OF:

Mohan Lal Dhakad

...Appellant.

Versus

BNG Global India Ltd.

...Respondent.

Present:

**For Appellant: Mr. Avinash Bhati and Mrs. Ranjana Roy Gawai,
Advocates**

For Respondents: None

ORDER
(Virtual Mode)

04.11.2020 Learned Counsel for the Appellant submits that the Affidavit in compliance with the order dated 14.10.2020 is ready. So, she may be permitted to file the same during the course of the day. She is permitted to do so.

Let the matter be fixed 'For Admission (After Notice) on **26th November, 2020.**

[Justice Jarat Kumar Jain]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

SC/BM.